

1	2	3	4	5	6	7	8	9	10
19.	Madhya Pradesh	167	692724	20	101348	05	2434	192	796506
20.	Manipur	00	00	00	00	00	00	00	00
21.	Meghalaya	01	1200	00	00	02	2000	03	3200
22.	Mizoram	00	00	00	00	00	00	00	00
23.	Nagaland	01	5000	01	1150	00	00	02	6150
24.	Orissa	83	252097	26	55550	00	00	109	307647
25.	Puducherry	02	35	01	50	00	00	03	85
26.	Punjab	402	1298425	18	39092	00	00	420	1337517
27.	Rajasthan	97	310901	09	3832	01	14	107	314747
28.	Sikkim	00	00	00	00	00	00	00	00
29.	Tamil Nadu	122	224129	13	7562	04	5162	139	236853
30.	Tripura	03	12750	01	5000	07	11700	11	29450
31.	Uttar Pradesh and Uttaranchal	1501	8770530	87	281480	03	8000	1591	9060010
32.	West Bengal	481	5647259	50	302000	00	00	531	5949259
TOTAL		4875	22571475	377	990595	134	100742	5386	23662812

\*DMI, M/o Agriculture

#### Setting up of food processing units in Punjab

1895. SHRI VARINDER SINGH BAJWA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of applications received for setting up new food processing units and for the enlargement/improvement of the existing ones in Punjab as on 1 December, 2009, category-wise;

(b) the number out of them which are pending for over one year but less than two years and for over two years, separately, category-wise; and

(c) by when these are likely to be cleared, category-wise?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY):  
(a) to (c) Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs.50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in

difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries. The Ministry release the funds in the form of grants-in-aid to the agencies/entrepreneurs through Banks/Financial Institutions depending upon the availability of funds within the budget provision on year to year basis. The details of applications received and number of applications pending for over one year but less than two years in the State of Punjab are as below:

Sector	No. of applications received as on 01.12.2009	No. of applications received for setting up of new units	No. of applications for expansion	Application pending over one year but less than two years		Application pending two years over	
				Setting up	Expansion	Setting up	Expansion
Consumer	5	5	0	0	0	0	0
Fruit and Vegetable	10	9	1	2	0	0	0
Oil Milling	20	11	9	7	3	0	0
Rice Milling	151	119	32	130	16	4	1
Flour Milling	14	13	1	13	1	0	0
Dairy	7	4	3	3	1	3	1
Meat and poultry	1	1	0	1	0	0	0
<b>TOTAL</b>	<b>208</b>	<b>162</b>	<b>46</b>	<b>156</b>	<b>21</b>	<b>7</b>	<b>2</b>

#### Obscenity and vulgarity on reality show

†1896. SHRI KAPTAN SINGH SOLANKI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has made any proposal to curb increasing obscenity and vulgarity on 'reality show';

(b) if so, the details thereof;

(c) whether her Ministry is also considering to change the concept of 'reality show';

(d) if so, the details thereof;

(e) whether Government has decided to constitute any independent panel to have a check on such programmes; and

(f) the details thereof?

†Original notice of the question was received in Hindi.